

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 430
IA/1123/ND/2024 in IB/862/ND/2020

IN THE MATTER OF:

Shoes on Loose Pvt Ltd

...

Applicant

Under Section 10 of (IBC)

Order delivered on 15.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the RP

:

: Mr. Abhishek Devgan, Advocate for the
erstwhile RP

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to net-connectivity issue, this Tribunal is not in a position
to hear the Counsel. List the matter on **12.08.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)